

[*Translation*]

Hindi Salahkar Samiti

6423 SHRI ARVIND NETAM: Will the Minister of RAILWAYS be pleased to state:

(a) The number of meeting of Hindi Advisory Committee held during the last three years and the norms laid down for this purpose;

(b) the reasons for not holding adequate number of meetings;

(c) whether the post of Director, Official Language in his Ministry has been lying vacant for the last three years and the use and expansion of Hindi in his Ministry has been discontinued due to this reason; and

(d) if so, the action taken to fill it?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) 5 meetings of Railway Hindi Salahkar Samiti have been held during the last three years, while 4 meetings are required to be held in a year as per the norms.

(b) 5 meetings were held during the year 1988 and 1989 but no meeting could be held thereafter due to some unavoidable circumstances.

(c) Consequent on the retirement of the incumbent of the post of Director (official language), the Joint Director (Official Language), Railway Board, has been fully discharging the current duties of the post of Director (Official language), Railway Board, pending revision of the Recruitment Rules, and there has been no discontinuance in the expansion of the use of Hindi in the Ministry.

(d) Revised Recruitment Rules for the appointment of Nideshak (Rajbhasha) have since been notified and applications from eligible candidates have been invited for selection of a suitable person for this post.

[*English*]

LPG Agencies and Petrol Pumps in Madhya Pradesh

6424. SHRI BARE LAL JATAV:
SHRI SATYANARAYAN
JATIYA:

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

(a) the number of petrol pumps and LPG agencies in Gwalior, Ujjain, Ratlam, Bhind, Datia, Shivpuri, Morena and Guna districts of Madhya Pradesh, district-wise;

(b) the number out of them allotted to persons belonging to Scheduled Castes;

(c) if no dealership has been allotted to Scheduled Castes, the reasons therefor; and

(d) the number of LPG agencies and petrol pumps likely to be allotted in these districts, district-wise during 1991-92?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). Reservations and allotment for different categories including SC/ST are made State-wise and not districtwise. Information as provided by the oil companies is as follows:

(d) No fresh marketing plan for 1991-92 has been prepared.

STATEMENT

District	Petrol Pumps		LPG Agencies		
	Total	SC	Total	SC	SC
1	2	3	4	5	5
Gwalior	30	—	12	—	—
Ujjain	—	—	—	—	—
Ratlam	—	—	—	—	—
Bhind	8	—	1	—	—
Datta	2	—	1	—	—
Shivpuri	12	1	1	—	—
Morena	13	—	2	—	—
Guna	16	1	3	1	1
Total	81	2	20	1	1

(d) No fresh marketing plan for 1991-92 has been prepared.

Repair of Meters

6425. SHRI PHOOL CHAND VERMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the repair of Meters installed in factories having sanctioned load of more than 100 KWS needs prior approval of General Manager of Delhi Electric Supply Undertaking;

(b) if so, the number of days it takes to rectify the fault; and

(c) the extent of loss incurred by DESU and exporters on account of delay in removing the fault?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) Time taken in rectification of faults depends on the type of fault that has occurred as well as completion of commercial formalities by the consumer.

(c) According to DESU, the loss in-

curring by DESU or by the consumer on this account cannot be quantified.

[*Translation*]

Hopping Flights

6426. SHRI YASHWANTRAO PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of hopping flights out of the daily flights of the Indian Airlines and the places where they are halting;

(b) whether it is proposed to increase the number of direct hopping flights;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Out of 224 flights, Indian Airlines operates 69 hopping flights. A list of the hopping flights indicating their halts is attached as a statement.

(b) to (d). Indian Airlines is yet to finalise its winter schedule, 1991. Therefore, it is not possible to indicate at this stage the likely increase in the number of direct/hopping flights.